

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 855

Dated: 03.10.2017

In the interest of administration, the following transfers and postings of the Junior Scale Stenographers and Steno Typist in Subordinate Courts of Jammu Province are made:

1. Ms. Nirmal Kumari, Junior Scale Stenographer posted in the Court of 3rd Additional District Judge (TADA/POTA), Jammu is transferred and posted as such in the Court of Additional District Judge (Bank cases), Jammu vice Shri Rajinder Singh.
2. Shri Rajinder Singh, Junior Scale Stenographer, Additional District Court (Bank cases), Jammu is transferred and posted as such in the Court of Additional District Judge (Anti-corruption Court), Jammu against available vacancy.
3. Shri Shashi Paul, Steno Typist presently attached with the Court of 1st Additional District & Sessions, Jammu is detached and attached with the Court of Additional District Judge (TADA/POTA), Jammu till further orders.

Note:

All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance of the Order. Any violation shall indicate lack of control over office and viewed seriously.

By order.

Sd/-
(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

No. *1947-56* /PSY

Dated: *03-10-2017*

Copy to:-

- 1) Registrar General, High Court of J&K, Srinagar.
- 2) Registrar Vigilance, High Court of J&K, Srinagar.
..... for information.
- 3) Principal District & Sessions Judge, Jammu.
- 4) 1st Additional District & Sessions Judge, Jammu.
- 5) Additional District Judge (Bank cases), Jammu.
- 6) 3rd Addl. District Judge (TADA/POTA), Jammu.
- 7) Additional Judge Anti-corruption Court, Jammu.
- 8) Additional Mobile Magistrate (Traffic) Jammu
..... for information and necessary action.
- 9) Order Book.
- ✓ 10) Incharge NIC, High Court, Srinagar for uploading in High Court Website.

G. M. Parray
(G. M. Parray)
Joint Registrar
3/10/2017
11/10/17